	(Fi	iling under clause (o	a) of sub-regulation	(2) of regulation 13	the IBBI (Insolvency	Resolution Process	for Corporate Perso	ns) Regulations, 20	16	
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0				0.00				NA
2	Unsecured financial creditors belonging to any class of creditors	2546	24340764724	2007	11327094104	49.95	0	18941140	13408872	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	10	8119088186	9	7592006601	33.48	0	0	0	<u>Annexure 3</u>
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	2	6583410034	3	259582120	1.14			6323827914	<u>Annexure 4</u>
5	Operational creditors (Workmen)	0	0			0.00				NA
6	Operational creditors (Employees)	322		272		0.00		18817525		<u>Annexure 6</u>
7	Operational creditors (Government Dues)	0				0.00		18941140		NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	254	3781757166	239	1720506487	7.59		429358486	1631892193	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)	6	1932541774	5	1778171899	7.84		140000000	14369875	<u>Annexure 9</u>
	Total	3140	44757561884	2535	22677361211	100.00	0	607117151	7983498854	